

(2)

CAT/J/12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL



BOMBAY BENCH

Sl. (N) 50/93

O.A. No. /
T.A. No.

198

DATE OF DECISION 21-1-1993

Nagpur General Labour Union Petitioner

Mr. Amrut Meshram, President of the Union Advocate for the Petitioner(s)

Versus

National Council of Science Museums and two ors Respondent

Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. M.Y. Priolkar, Member(A)

The Hon'ble Mr. V.D. Deshmukh, Member(J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

MD

(M.Y. PRIOLAR)
Member(A)

3

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

CIRCUIT SITTING AT NAGPUR

Stamp(N)50/93

Nagpur General Labour Union
through its President
Shri Amrut Meshram and 24
Ors.
C/o. Shri Amrut Meshram,
Ganesh Chowk, Ganjipeth,
Nagpur.

.. Applicant

-versus-

1. National Council of
Science Museums,
Dr.E.Moses Road,
Worli,
Bombay-400 018
through its
Director.

2. Co-ordinator/Director,
Raman Science Centre,
Near Gandhi Sagar,
Nagpur.

3. Nehru Science Centre,
Dr.E.Moses Road,
Worli,
Bombay 400 018
through its
Director.

.. Respondents

Coram: Hon'ble Mr. M.Y. Priolkar,
Member(A)

Hon'ble Mr. V.D. Deshmukh,
Member(J)

Appearance:

Mr. Amrut Meshram
President of
Nagpur General Labour
Union.

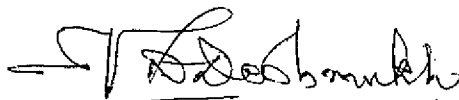
ORAL JUDGMENT: Date: 21-1-1993
[Per M.Y. Priolkar, Member(A)]

This application has been filed
by Nagpur General Labour Union and 24 ors.
seeking relief against Director, National
Council of Science Museums, *Raman Science Centre*
and Nehru Science Centre y
2. No evidence was produced by the
applicant to show that these are government
offices. Prima-facie they appear to be

6

grant-in-aid institutions and not regular government offices. There is also no notification issued by the Government to bring these bodies within our jurisdiction.

3. The application is, therefore, dismissed for want of jurisdiction.



(V.D.DESHMUKH)
Member(J)



(M.Y.PRIOLKAR)
Member(A)

MD